

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1023-1026/2019

BHAGWAN DAS & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 13-01-2020 These appeals were called on for hearing today.

For Appellant(s)

Mr. Raj Kamal, AOR
Ms. Aradhana Yadav, Adv.

For Respondent(s)

Mr. Parmanand Pandey, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete. Four weeks' time is granted to the parties to file Additional documents. After the expiry of four weeks, the matter be processed for listing before the Hon'ble Court, under the rules.

RAJIV KALRA
Registrar

pm